PAPERS LAID ON THE TABLE — Contd.

श्री जावेद अली खान (उत्तर प्रदेश): सर, रूल २६७ के तहत हमारा नोटिस है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...(Interruptions)... Shri Babul Supriyo. ...(Interruptions)...

Reports and Accounts (2017-18) of various companies and the CMTI, Bengaluru and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): Sir, I rise to lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section(1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Fifty-fourth Annual Report and Accounts of the Cement Corporation of India Limited, (CCI), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10684/16/19]
 - (ii) (a) Sixty-sixth Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10681/16/19]
 - (iii) (a) Forty-fifth Annual Report and Accounts of the Richardson and Cruddas (1972) Limited (R&C), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10683/16/19]

[†]Transliteration in Urdu script.

- (iv) (a) Fifty-ninth Annual Report and Accounts of the Hindustan Salts Limited (HSL), Jaipur, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10682/16/19]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Central Manufacturing Technology Institute (CMTI), Bengaluru, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10685/16/19]

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Vijay Goel. ...(Interruptions)...

- I. Notifications of the Ministry of Health and Family Welfare
- II. Reports and Accounts (2017-18) of various organisations and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, on behalf of my colleague, Shrimati Anupriya Patel, I rise to lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification No. S.O. 5726 (E), dated the 14th November, 2018, amending Notification No. S.O. 2764 (E), dated the 27th October, 2014 to substitute certain entries in the original Notification, under Section 32 of the National Institute of Mental Health and Neuro-Sciences, Bangalore Act, 2012.

[Placed in Library. See No. L.T. 10110/16/19]

II. A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health and Family Welfare) Notification No. S.O. 6032 (E), dated the 4th December, 2018, regarding constitution of the Central Mental Health Authority and nominating its members with effect from the date of publication of the notification in the Official Gazette, under subsection (1) of Section 124 of the Mental Healthcare Act, 2017.

[Placed in Library. See No. L.T. 10111/16/19]